

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 637 OF 2017 IN
DFR NO. 1213 OF 2017**

Dated: 27th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s Subramaniya Siva Co-operative Sugar Mills Ltd. ... Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajeev

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

ORDER

**IA NO. 637 OF 2017
(Appln. for condonation of delay in filing)**

List the matter on **17.10.2017**. In the meantime, affidavit of service be filed.

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**